

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 8 (ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE COMPANY: M/s Word Metals India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Siddhartha Nagpal, Advocate for the Petitioner.

ORDER

It is submitted by the Ld. Counsel for the Petitioner that an appeal arising out of order dated 10.6.2013 is pending before the Hon'ble High Court of Delhi. The next date of fixed therein is 5.1.2018.

In view of the same, renotify the matter on 6th March, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)